

fssai

F.No.01-04/GA/2019-FSSAI

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
3RD FLOOR, FDA BHAWAN, KOTLA ROAD,
NEW DELHI-110002.

Dated, the 11th March, 2021

TENDER NOTICE

INVITING BIDS FOR SUPPLY, INSTALLATION AND COMMISSIONING OF
ELECTRICAL ITEMS FOR FSSAI HQ, NEW DELHI -110002

Food Safety and Standards Authority of India (FSSAI) invites Tenders from an experienced contractors for supply, installation and commissioning of LT Panel, Power Receiving, Servo Bypass, HVAC Panels, UPS & LT Servo Stabilizer as per details mentioned in Part-II of the RFP at MMU Building, Kotla Road, New Delhi-110002 in compliance of terms and conditions stipulated in the Tender document.

02. The Tender document is available on the FSSAI website and on CPP Portal. The duly filled in Tender Document with relevant supporting documents may be submitted on or before **22nd March, 2021 by 1130hrs** addressed to Director (GA), FSSAI, 3rd Floor, FDA Bhawan, Kotla Road, New Delhi 110002 along with Bid Security Declaration Form in lieu of Earnest Money Deposit (EMD) in favour of Senior Accounts Officer, FSSAI.

Tender document (non-transferable) containing detailed specifications, terms & conditions can be downloaded from FSSAI *website: www.fssai.gov.in* and or through **CPP Portal**.

Address for communication: Dir (GA), Food Safety and Standards Authority of India (FSSAI), 3rd Floor, FDA Bhawan, Kotla Road, New Delhi. -110002


Director (GA)

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA



F.No.01-04/GA/2019-FSSAI
FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
3RD FLOOR, FDA BHAWAN, KOTLA ROAD,
NEW DELHI-110002

Dated, the 11th March, 2021

INVITING BIDS FOR SUPPLY, INSTALLATION AND COMMISSIONING OF
ELECTRICAL ITEMS FOR FSSAI HQ, NEW DELHI -110002

1. This TENDER is divided into five Parts as follows:
 - (a) **Part I** – Contains General Information and Instructions for the Bidders about the TENDER such as the time, place of submission and opening of Tenders, Validity period of Tenders, etc.
 - (b) **Part II** – Contains essential details of the works/services required, such as the Technical Specifications, Delivery Period, Mode of Delivery and Consignee details.
 - (c) **Part III** – Contains Standard Conditions of TENDER.
 - (d) **Part IV** – Contains Special Conditions applicable to this TENDER and which will also form part of the contract with the successful Bidder.
 - (e) **Part V** – Contains Evaluation Criteria and Format for Price Bids.
2. This Tender is being issued with no financial commitment and the FSSAI reserves the right to change or vary any part thereof at any stage. FSSAI also reserves the right to withdraw the Tender, should it become necessary or considered appropriate at any stage without assigning any reason there-for.

PART I – GENERAL INFORMATION

1. **Last Date and Time for Depositing the Bids** : On **22 Mar 2021 by 1130 hrs.**

The sealed Bids, both Technical and Commercial should be deposited/reach by the due date and time. The responsibility to ensure this lies with the Bidder.

2. **Manner of Depositing the Bids.** Sealed Bids should be either dropped in the Tender Box earmarked for the purpose at 3rd Floor, FSSAI, FDA Bhavan, Kotla Road, New Delhi-110 002 or sent by post at the address given above so as to reach by the due date and time. Late Tenders will not be considered. No responsibility will be taken for postal delay or non-delivery/ non-receipt of Bid documents.

3. **Time and Date for Opening of Bids.** Sealed Bids received by the due date / time will be opened at **1200 hrs on 22-03-2021**. If due to any exigency, the due date for opening of the Bids is declared a closed holiday, the Bids will be opened on the next working day at the same time or on any other day/ time, as intimated by the FSSAI through uploading of

such information on the website. **Location of the Tender Box:** 3rd Floor, FSSAI, FDA Bhavan, Kotla Road, New Delhi-110 002 as mentioned above.

4. **Place for Opening of Bids.** Bids will be opened in the 3rd Floor, Conference Room of FDA Bhavan, Kotla Road, New Delhi-110002. The Bidders may depute their representatives, duly authorized in writing, to attend the opening of Bids on the due date and time. *Important commercial/technical clauses quoted by Bidders will be read out in the presence of the representatives of all the Bidders.* This event **will not be postponed** due to non-presence of bidder's representative due to any reason. Please note that only the Technical Bid would be opened on the time and date mentioned above. The schedule for opening of Commercial/Price Bid will be intimated after acceptance of the Technical Bid. Commercial/Price Bid will be opened only of those firms whose Technical Bids are found compliant/suitable on evaluation of their technical bid .

5. **Submission of Bids.** Bids should be forwarded by Bidders under their original memo/letter pad, inter-alia, furnishing details like GST Registration Number, PAN Number, Bank address with NEFT Account details, etc and complete postal & e-mail address of their office. The following aspects are to be kept in mind by firms/companies while submitting their bids:-

(a) Bids against this Tender are required to be submitted, as stated above, under a two-bid system as per the technical requirements indicated in **Part –II of this Tender**. The technical bids are to be accompanied with requisite Bid Security Declaration Form (BSD) and other related supporting documents.

(b) Bids are to be submitted in separate sealed covers/envelopes containing sealed technical and commercial bids. Bids are to be duly marked with the title as '**Technical Bid for supply, installation and commissioning of Electrical Items**' or '**Price Bid for supply, installation and commissioning of Electrical Items**'. The Master Cover in which the Technical and Commercial bids are to be sealed needs to be labelled with the Title of Tender i.e '**Bid for supply, installation and commissioning of Electrical Items**'

(c) Price bids of only the technically qualified bidders would be opened/considered and no representation or contention in this regard shall be entertained.

6. **Clarification of Tender.** Bidders may seek clarifications in writing regarding this Tender document within one week of issue of Tender. FSSAI shall respond in writing to any such request for clarifications and all such clarifications shall be posted on the official website of FSSAI i.e. www.fssai.gov.in. It is recommended that all bidders physically inspect the venue for the proposed work and services to get an accurate estimation of the requirements, prior to submission of their Bids.

7. **Pre-Bid Conference.** – No pre bid conference is proposed. However, bidders may seek clarification and visit the site for better understanding of the work.

8. During evaluation and comparison of bids, the FSSAI may, at its discretion, ask the bidder for a clarification on his bid. No post-bid clarification on further queries/observations of the bidder will be entertained.

9. **Validity of Bids.** The Bids should remain valid for a period of **120 days** from the last date of submission of the Bids.

10. **Earnest Money Deposit.** Bidders are required to submit Bid Security Declaration in lieu of Earnest Money Deposit (EMD).

11. **Rejection of Bids.**Canvassing by the Bidder in any form, unsolicited letter and post-Tender correction may invoke summary rejection. Conditional Tenders will be rejected. Bids not submitted as per prescribed format will also be rejected.

PART II – ESSENTIAL DETAILS OF ITEMS/SERVICES REQUIRED

Introduction. FSSAI, a statutory body functioning under Min of Health & Family Welfare intends to procure and install the various electrical panels viz LT, HVAC, Power Receiving, Servo By-pass, 80KVAR Capacitor, UPS, 250KVA LT Servo Stabilizer and UPS at the MMU Building located at Kotla Road, New Delhi-110002 through an experienced, well established and having been doing the core business of similar work. The job is required to be done/completed urgently within 10 days from the date of award of work. The details of work description with quantities which would be required for the job are given below:-

1.0 Scope / Description of Work

1.1 As stated above, FSSAI intends to get installed various electrical panels on priority basis. The Item-wise specifications/details are given below :-

S. No.	Description	UOM	Qty.
1	LT Panel (Approved Make: Syspro Electro Controls, Kanishka Power Control)		
	SITC of factory fabricated cubicle type floor/wall mounted panel made out of 2.0/1.6 mm CRCA sheet. Indoor duty, dust proof, vermin proof, front operated, top/bottom cable entry, electrical panel fabricated as per specifications laid in this document and will be complete with the main and auxiliary bus bars, control wiring, interconnection, earth bus and will be powder coated finish with 50 micron thickness. The panel shall use all breakers suitable for 415 V AC, 3 phase, 50 Hz, 3 phase 4 wire supply system. The Panel will be made as per detailed specifications & drawings forming part of this document.		
	Makes of Switchgear: MCCB - L&T, Contactor - L&T, MCB - L&T, Capacitor - L&T, Meter - Conzerv, APFC Relay - Sigma, CT - Indotech, Selector Switch - Salzer, ELR CBCT - Minilec, LED Indicating Light - Esbee, COS - HPL/Socomec.		
A	Power Receiving Panel	Nos	1
	1No. 630A 4P MCCB 36kA (Ics=Icu 100%) with Thermal Magnetic Release to provide Overload and Short Circuit Protection.		
	1Set Phase Indicating Light R,Y,B with control 6A SP MCB		
	1No. 600/5A C11.0 CT for APFC		
	1Set Earth Leakage Relay 0-300mA with CBCT, control 6A SP MCB		
	1No. Shunt Release		
	Terminal to receive upto 1 No 4C x 185 sq.mm. LT XLPE Aluminium Armoured Cables		
	For Power Receiving Panel as described above		

B	Servo By-Pass Panel	Nos	1
	2No. 630A 4P on-load changeover switch		
	Terminal to receive upto 1 No 4C x 185 sq.mm. LT XLPE Aluminum Armoured Cables		
	For servo By-Pass Panel as described above		
C	80KVAR Capacitor Panel	Nos	1
	1No. 200A 3P MCCB 36kA (Ics=Icu 100%) with Thermal Magnetic Release to provide Overload and Short Circuit Protection.		
	1Set Phase Indicating Light R,Y,B with control 6A SP MCB		
	1No. Digital Ammeter with ammeter selector switch		
	3Nos. Metering class CT 200/5A		
	1No. 8 Step Automatic Power Factor Intelligent Monitoring Relay to sense and monitor the system power factor and provide impulses for operation of sequential capacitor circuits.		
	1 Set of 250A, 50Hz., TPN Aluminium Busbar having a maximum current density of 1 amp per sq mm suitable to with stand symmetrical fault level of 50 kA at 415 volts. insulated with heat shrinkable coloured PVC sleeves & clip on shrouds for joints.		
	CAPACITOR BANKS		
	1 No. 2kVAr Capacitor Bank each complete with		
	1 No. 10A TP MCB 10KA C-Curve		
	1 No. 12A AC-3 duty Contactor for Automatic switching of 2kVAr Capacitor Bank.		
	Indicating Lamp for Capacitor ON Indication.		
	Auto / Manual Selector Switch for Manual operation of Capacitors.		
	1 No. 2 kVAr MPP Capacitor Cylindrical type with discharge resistor		
	1 No. 3kVAr Capacitor Bank each complete with		
	1 No. 16A TP MCB 10KA C-Curve		
	1 No. 18A AC-3 duty Contactor for Automatic switching of 3kVAr Capacitor Bank.		
	Indicating Lamp for Capacitor ON Indication.		
	Auto / Manual Selector Switch for Manual operation of Capacitors.		
	1 No. 3 kVAr MPP Capacitor Cylindrical type with discharge resistor		
	1 No. 5kVAr Capacitor Bank each complete with		
	1 No. 25A TP MCB 10KA C-Curve		
	1 No. 25A AC-3 duty Contactor for Automatic switching of 5kVAr Capacitor Bank.		
	Indicating Lamp for Capacitor ON Indication.		
	Auto / Manual Selector Switch for Manual operation of Capacitors.		
	1 No. 5 kVAr MPP Capacitor Cylindrical type with discharge resistor		
	1 No. 10kVAr Capacitor Bank each complete with		
	1 No. 32A TP MCB 10KA C-Curve		
	1 No. 32A AC-3 duty Contactor for Automatic switching of 10kVAr Capacitor Bank.		
	Indicating Lamp for Capacitor ON Indication.		
	Auto / Manual Selector Switch for Manual operation of Capacitors.		
	1 No. 10 kVAr MPP Capacitor Cylindrical type with discharge resistor		
	1 No. 15kVAr Capacitor Bank each complete with		
	1 No. 40A TP MCB 10KA C-Curve		
	1 No. 40A AC-3 duty Contactor for Automatic switching of 15kVAr Capacitor Bank.		
	Indicating Lamp for Capacitor ON Indication.		
	Auto / Manual Selector Switch for Manual operation of Capacitors.		
	1 No. 15 kVAr MPP Capacitor Cylindrical type with discharge resistor		

	1 No. 20kVAr Capacitor Bank each complete with		
	1 No. 63A TP MCB 10KA C-Curve		
	1 No. 50A AC-3 duty Contactor for Automatic switching of 20kVAr Capacitor Bank.		
	Indicating Lamp for Capacitor ON Indication.		
	Auto / Manual Selector Switch for Manual operation of Capacitors.		
	1 No. 20 kVAr MPP Capacitor Cylindrical type with discharge resistor		
	1 No. 25kVAr Capacitor Bank each complete with		
	1 No. 63A TP MCB 10KA C-Curve		
	1 No. 70A AC-3 duty Contactor for Automatic switching of 25kVAr Capacitor Bank.		
	Indicating Lamp for Capacitor ON Indication.		
	Auto / Manual Selector Switch for Manual operation of Capacitors.		
	1 No. 25 kVAr MPP Capacitor Cylindrical type with discharge resistor		
	For 80KVAR Capacitor panel as described above		
D	UPS Panel	Nos	1
	Incomer		
	1No. 125A 4P MCCB 25kA (Ics=Icu 100%) with Thermal Magnetic Release to provide Overload and Short Circuit Protection. For UPS input supply		
	1Set Phase Indicating Light R,Y,B with control 6A SP MCB		
	1No. 125A 4P MCCB 25kA (Ics=Icu 100%) with Thermal Magnetic Release to provide Overload and Short Circuit Protection. For UPS output supply		
	1No. Digital Ammeter with ammeter selector switch		
	3Nos. Metering Class CT		
	1 Set of 150A, 50Hz., 4P Aluminium Busbar having a maximum current density of 1 amp per sq mm suitable to with stand symmetrical fault level of 50 kA at 415 volts. insulated with heat shrinkable coloured PVC sleeves & clip on shrouds for joints.		
	Outgoings		
	6Nos. 63A 4p MCB C-Curve 10KA provide overload and short circuit protection		
	For UPS panel as described above		
E	HVAC Panel (Outdoor type construcion)	Nos	1
	Incomer		
	1No. 320A TPN MCCB 36kA (Ics=Icu 100%) with Thermal Magnetic Release to provide Overload and Short Circuit Protection.		
	1Set Phase Indicating Light R,Y,B with control 6A SP MCB		
	1No. Digital Ammeter with ammeter selector switch		
	3Nos. Metering Class CT		
	1No. Volt Meter with voltmeter selector switch		
	1 Set of 400A, 50Hz., TPN Aluminium Busbar having a maximum current density of 1 amp per sq mm suitable to with stand symmetrical fault level of 50 kA at 415 volts. insulated with heat shrinkable coloured PVC sleeves & clip on shrouds for joints.		
	Outgoings		
	1No. 160A 4P MCCB 36kA (Ics=Icu 100%) with Thermal Magnetic Release to provide Overload and Short Circuit Protection.		
	1Set of ELR 0-300mA with required CBCT and MCCB Shunt Release		
	4Nos. 100A 4P RCCB 100mA		
	For HVAC Panel outdoor as described above		

2	250KVA LT SERVO STABILIZER(Approved Make: Powerware (Sai Electricals) / Serval Electronics)	Nos	1
	Supply, installation, testing and commissioning of LT Servo suitable for the followings:		
	<p>Type of cooling :ONAN Qty. of Oil & make :As Per IS335 Supply of Oil :In vendors Scope Suitable for unbalanced supply unbalanced load- Yes Input Parameters : 340V - 400V - 460V Output Parameters : 400V = 230V Regulation Max - 1%from no load to full load Possible setting of output variation :+- 5% Duty Cycle Continuous Capacity : 250KVA Frequency (Hz) : 50-60Hz Type of Control : Solid State Operation :Indoor Wave from distortion : NIL Immune to load PF :Needed Operating Temp : 45 - 55' C AMBINET Correction Speed :10V/Sec Type :Fully Automatic Body Wheels : 4, Unidirectional Hunting Output over/low :No Surge Suppression :MOV (Metal Oxide Varistor or EqWinding (Metal) :Cu Core (Metal) : CRGO Efficiency (To be verified in factory du+B81ring inspection) :98 - 99% Over loading :10% for 1Hr Design and testing standards : As per IS9815</p>		
	<p><u>Protection Required</u> When Input Supply or Output Voltage goes beyond limits : Over voltage, Under Voltage POT Free contacts to trip MCCB (MCCB not in your scope, but wiring at site in your scope) Period of Warrantee : Vendor to indicate Insulation : Not less than 5m ohms at 500V DV Humidity :Upto 95% RH</p>		
	250KVA Servo Stabilizer as described above		
3	UPS (Approved Makes: EATON, Schneider, Vertin)	Set	1
	Supply, installation, testing and commissioning of microprocessor controlled 1 No. of 30 KVA with inbuilt isolation transformer at the input side UPS with 15 minutes(Minimum 17000 VAH) backup operating in standalone mode for 100% load, IGBT based rectifier to achieve input THDI <5% THDi (Linear load or non-linear load condition at rated input current). Normal True Online Double Conversion 94 % efficiency without transformer losses. UPS must be using PWM IGBT technology , 3 Phase input and 3 phase 380/400 V/415V output UPS system; and comprising of the following complete as required and as per specification: Warranty :- 1 year on UPS and 2 years on batteries		
	Fully rated Rectifier cum charger unit and 100% rated Invertor unit Integrated in UPS module.		

	Fully rated Inbuilt static switch at the inverter output and 100% rated Inbuilt static switch at the static by-pass line integrated in UPS module.		
	Web-enabled Monitoring and Management through SNMP protocols for multi-OS environments. SNMP card should have gigabit speed and having cyber security certification .Environmental Monitoring probe kit should also be offered to monitor environmental parameters such as temperature and humidity and must Measure temperatures from 0°C to 70°C with an accuracy of ±2°C and relative humidity from 10% to 90% with an accuracy of ±5%		
	Event logging, data logging and action logging (with date, time, description of fault and event) and input / output waveform capturing.		
	Automated unattended shutdown of computers.		
	Local notification through audible alarm.		
	UPS OEM shall provide a monitoring software which should be able to command certain protective actions such a migration of virtual machines, controlled shutdown or disaster recovery relation actions. The software shall be compatible with third party information technologies solutions connector of VMWARE & CITRIX., Microsoft, Cisco, Nutanix, Open stack etc		
	Supply of open type MS open and top covered racks 30 KVA UPS system along with suitable interconnecting links & DC breaker as per specifications.		
4	LT Cable		
	Supplying, laying, testing and commissioning of following sizes of aluminium/copper conductor 11 KV grade armored insulated LT Cable including necessary cleats clamps etc. in cable trench/over head trays as required.		
	4 Core 185sqmm AL Arm XLPE Cable	RM	75
	3.5 Core 95sqmm AL Arm XLPE Cable	RM	10
	4 Core 25sqmm Cu Arm. Cable	RM	40
	4 Core 16sqmm Cu Arm. Cable	RM	100
	4 Core 10sqmm Cu Arm Cable	RM	100
	1 Core 2.5sqmm Cu Flexible wire	RM	50
5	LT Cable End Termination		
	Cable jointing/termination of the following PVC insulate aluminium/copper conductor armored cables of 11KV grade, including cost of all accessories like brass compression glands, cable crimping type sockets / lugs, insulation tapes, sealing compound etc. complete as required		
	4 Core 185sqmm AL Arm XLPE Cable	Nos	8
	3.5 Core 95sqmm AL Arm XLPE Cable	Nos	2
	4 Core 25sqmm Cu Arm. Cable	Nos	4
	4 Core 16sqmm Cu Arm. Cable	Nos	4
	4 Core 10sqmm Cu Arm Cable	Nos	8
	1 Core 2.5sqmm Cu Flexible wire	Nos	4
6	Cable Trays		

	Supply, erection, testing & commissioning of prefabricated 2 mm thick perforated type GI cable trays including tees/bends/crossing/duces/coupling to be laid in cable trench over head on wall or hanged from ceiling including supply of hanging rods/supporting brackets, clamps, hardwares complete with painting and welding of reinforcement of support as required.		
	450 x 50 x 2mm	RM	20
	300 x 50 x 2mm	RM	10
	150 x 50 x 2mm	RM	10
7	Earthing		
	Supply & fixing of GI Chemical Gel earthing having 80 mm dia. 3 meter long electrode (excluding terminals) along with 50 Kgs of grounding back fill compound. It shall be complete with heavy duty weather proof environment friendly poly plastic earth pit chamber of auto-locking facility.	Nos.	2
8	Earthing Strip		
	Supply and fixing of GI/bare copper wires and tapes electrolytic grade on surface or recessed in walls as called for including providing supports saddles clamps hardwares etc, The joints any where shall be tinned, lapped, soldered and then riveted complete as required:		
	25 x 6 mm GI Strip	RM	50
	25 x 3 mm GI Strip	RM	50
	GI Earth wire 8 SWG	RM	5

2. Eligibility Criteria for Technical Bid:

To be eligible to participate in the said Tender enquiry, the Tenderer must fulfill the following technical requirements/criteria: -

2.1 The Bidder must be Indian firm/agency/company and should have an established permanent setup in Delhi/New Delhi in existence of minimum five years preceding to the date of this Tender document and doing the core/prime business related to Supply, Installation and Commissioning of Electrical system and maintenance etc (submit company profile/details indicating location/office address with proof).

2.2 Bidder must be registered for Income tax/possession of PAN and GST. (Attach supporting documents viz copies of Registrations).

2.3 The person signing the Tender document on behalf of the agency, shall attach with the Tender a proper Power of Attorney, duly executed, stating that he has the authority to bind the agency in all the matters pertaining to the contract, including the arbitration clause.

2.4 The bidding firm/agency/company must have successfully done/completed similar kind of work during the past five years with the following criteria:-

- (i) Three similar or identical works relating to supply/installation /repairs of Electrical Items costing Rs.5 Lakhs each or more
Or
- (ii) Two similar or identical works of Rs.8 lakhs each or more
Or

(iii) One similar or identical work (as stated above) of Rs.16 lakhs or more.

(Attach copies of work order along with work completed satisfactorily report in support).

2.5 The agency and its associated subsidiaries should not have been blacklisted by any agency or involved in any pending government investigation directly for corruption or unfair trade practices etc (Separate undertaking to be submitted by the bidder).

Desirable Criteria

2.6 The bidding agency/firm/company having valid ISO certification will be given preference.

2.7 The bidding agency/firm/company registered with CPWD will also be given preference.

2.8 The bidding firm with MSME registration will also be an added advantage and given preference in selection.

Part-III

Standard condition of Tender - May be referred for standard terms of Tender.

The Bidder is required to give confirmation of their acceptance of the Standard Conditions of the tender document mentioned below which will automatically be considered as part of the Contract/Work order concluded with the successful Bidder (i.e. contractor/contractor in the contract), as selected by the FSSAI . Failure to do so may result in rejection of the Bid submitted by the Bidder.

1. **Law:** The law of land would be applicable for all matters concerning this contract.
2. **Effective Date of the Contract:** The contract shall come into effect on the date of signatures of both the parties on the contract/Work Order (Effective Date) and shall remain valid until the completion of the obligations of the parties under the contract. The deliveries and supplies and performance of the services shall commence from the effective date of the contract.
3. **Arbitration:** All disputes or differences arising out of or in connection with the Contract shall be settled by bilateral discussions. Any dispute, disagreement or question arising out of or relating to the Contract or relating to supply of pipes/butterfly valves and their installation or performance, which cannot be settled amicably, may be resolved through arbitration. Appointment of Arbitrator shall be made by mutual consent, failing which the relevant law of arbitration in India would be applicable.
4. **Penalty for use of Undue influence:**The Contractor undertakes that he has not given, offered or promised to give, directly or indirectly, any gift, consideration, reward, commission, fees, brokerage or inducement to any person in service of the FSSAI or otherwise in procuring the Contracts or forbearing to do or for having done or forborne to do any act in relation to the obtaining or execution of the present Contract or any other Contract with the Government of India for showing or forbearing to show favour or disfavour to any person in relation to the present Contract or any other Contract with the Government of India.

Any breach of the aforesaid undertaking by the Contractor or any one employed by him or acting on his behalf (whether with or without the knowledge of the Contractor) as defined in Chapter IX of the Indian Penal Code, 1860 or the Prevention of Corruption Act, 1986 or any other Act enacted for the prevention of corruption shall entitle the FSSAI to cancel the contract and all or any other contracts with the Contractor and recover from the Contractor the amount of any loss arising out of such cancellation. The decision of the FSSAI to the effect that a breach of the undertaking had been committed shall be final and binding on the Contractor. Giving or offering of any gift, bribe or inducement or any attempt at any such act on behalf of the Contractor towards any officer/employee of the FSSAI or to any other person in a position to influence any officer/employee of the FSSAI for showing any favour in relation to this or any other contract, shall render the Contractor to such liability/ penalty as the FSSAI may deem proper, including but not limited to termination of the contract, imposition of penal damages, forfeiture of the Bank Guarantee and refund of the amounts paid by the FSSAI.

5. **Access to Books of Accounts:** In case it is found to the satisfaction of the FSSAI that the Contractor has engaged an Agent or paid commission or influenced any person to obtain the contract as described in clauses relating to Agents/Agency Commission and penalty for use of undue influence, the Contractor, on a specific request of the FSSAI, shall provide necessary information/ inspection of the relevant financial documents/information.

6. **Liquidated Damages:** In the event of the Contractor's failure to submit the Bonds, Guarantees and Documents, supply the stores/goods and perform the work etc as specified in this contract, the FSSAI may, at its discretion, withhold any payment until the completion of the contract. The FSSAI may also deduct as agreed, liquidated damages to the sum of 0.5% of the contract price of the delayed execution/undelivered stores/services mentioned therein for every three days of delay or part there-of, subject to the maximum value of the Liquidated Damages being not higher than 10% of the value of the such delayed entrusted work/job.

7. **Termination of Contract:** The FSSAI shall have the right to terminate this Contract in part or in full in any of the following cases:-

(a) The delivery of the material or required works and services is/are delayed for causes not attributable to Force Majeure for more than one week after the scheduled delivery/work/services.

(b) The Contractor is declared bankrupt or becomes insolvent.

(c) The FSSAI has noticed that the selected agency/Contractor has utilised the services of any Indian/Foreign agent in getting this contract and paid any commission to such individual/company etc.

(d) There is un-due & willful delay in execution of work or supply of required material for the work resulting delay in completion of the work by the expected schedule as agreed upon.

(e) As per decision of the Arbitration Tribunal.

(f) Non-compliance of applicable statutory obligations, as per law of land by contractor/selected firm.

8. **Notices:** Any notice required or permitted by the contract shall be written in the Hindi or English languages and may be delivered personally or may be sent by registered pre-paid mail/e-mail, addressed to the last known address of the party to whom it is sent.

9. **Transfer and Sub-letting:** The Contractor has no right to give, bargain, sell, assign or sublet or otherwise dispose of the Contract or any part thereof, as well as to give or to let a third party take benefit or advantage of the present Contract or any part thereof.

10. **Taxes and Duties**

Applicable tax viz GST will be paid. All bidders are to adhere to the existing GST provisions and any other tax related to law of land. The tax component should be clearly mentioned and in case nothing is specified it would be presumed that the rates quoted are inclusive of applicable taxes.

Part IV – Special Conditions of Tender

The Bidders are required to give confirmation of their acceptance of Special Conditions of the Tender Document mentioned below which will automatically be considered as part of the Contract concluded with the successful Bidder (i.e. Contractor in the Contract) as selected by the FSSAI. Failure to do so may result in rejection of Bid submitted by the Bidder.

1. **Performance Guarantee:** The Bidder will be required to furnish a Performance Guarantee by way of Bank Guarantee through a scheduled commercial bank for a sum equal to 3% of the contract value within 5 days of receipt of the confirmed order. Performance Bank Guarantee (PBG) should be valid up to 60 days beyond the date of completion of all contractual obligations including defect liability period. PBG may also be furnished in the form of a Bank Draft/Bankers' Cheque or Fixed Deposit Receipt if the successful bidder wish to. The specimen of PBG is given at Annexure-6 attached to this Tender. The Performance Bank Guarantee shall be considered open upon receipt by the FSSAI's Bank. In case any claims or any other contract obligations are outstanding, the selected contractor will extend the Performance Bank Guarantee as asked for by the FSSAI till such time as the Contractor settles all claims and completes all contract obligations. The Performance Bank Guarantee will be subject to encashment by the FSSAI and shall be refunded after successful discharging of all obligations relating to the award of work. In case the conditions regarding adherence to delivery schedule, settlement of claims and other provisions of the contract are not fulfilled by the Contractor, the same would be adjusted from the available PBG.

2. **Option Clause:** The contract will have an Option Clause, wherein the FSSAI can exercise an option to increase/decrease the ordered quantity by upto 25% the original contracted quantity in accordance with the terms & conditions of the present contract. This will be applicable within the currency of contract. It will be entirely the discretion of the FSSAI to exercise this option.

3. **Terms of Payment**

The payment to the selected Contractor will be made as per following schedule:-

(a) 25% Advance of total cost - against submission of Bank Guarantee/
FDR/DD in favour of Sr Accounts

Officer, FSSAI for an equivalent amount. The same will be released after 25% of work is completed satisfactorily.

- (c) Balance/Final 75% payment - After satisfactory completion of entire works as per Tender document and removal of all leftovers/waste material etc from site and submission of Indemnity Bond on Rs.100/- e-stamp paper towards guarantee for all purpose for one year for work done.

6. **Paying Authority:**

- (a) Paying Authority will be Accounts Division, FSSAI, 3rd Floor, FDA Bhavan, New Delhi-110 002. The payment of bills will be made on submission of the following documents by the selected Contractor along with the bill:
- (i) Ink-signed copy of bill/Invoice
 - (ii) Copy of Supply Order/Contract
 - (iii) Job Completion Certificate
 - (iv) Performance Bank guarantee
 - (v) Details for electronic payment viz Account holder's name, Bank name, Branch name and address, Account type, Account number, IFSC code, MICR code
 - (vi) Indemnity Bond (on Rs.100 e-stamp paper)

7. **Force Majeure clause**

a. Neither party shall bear responsibility for the complete or partial non performance of any of its obligations (except for failure to pay any sum which has become due on account of receipt of goods under the provisions of the present contract), if the non-performance results due to Force Majeure like Flood, Fire, Earth Quake and other acts of God as well as War, Military operation, blockade, Acts or Actions of State Authorities or any other circumstances beyond the control of parties that have arisen after the award of the present contract. This would also include Pandemic situation/lock down imposed.

b. In such circumstances the time stipulated for the performance of an obligation under the present contract is extended correspondingly for the period of time of action of these circumstances and their consequences.

c. The party for which it becomes impossible to meet obligations under this contract due to Force Majeure, is to notify in written form the other party of the beginning and cessation of the above circumstances immediately, but in any case not later than 10 (Ten) days from the moment of their beginning.

d. If the impossibility of complete or partial performance of an obligation lasts for more than the prescribed time frame of the exhibition, either party hereto reserves the right to terminate the contract totally or partially upon giving prior written notice to the other party of the intention to terminate without any liability other than reimbursement on the terms provided in the agreement for the goods/services received.

8. Penalty Clause

The selected agency would be required to meet standard for all the works & services set by the FSSAI. Any breach of timelines or failure to carry out any work as per quality & quantity requirements will result in imposition of penalty equivalent to maximum 10% of the total agreed price of the contract and taking action under clause 1 of part IV relating to encashment & forfeiture of Performance Guarantee. FSSAI reserves the right to get the allied works/services done by any other agency at the risk and cost of the selected bidder. Further in case of delay in work/services beyond reasonable and acceptable reasons/circumstances, damages equivalent to 0.50% of the total cost for every three days of such delay shall be recovered. The decision of FSSAI in this regard will be sole and final.

Other Conditions/Guidelines

9. Miscellaneous jobs/works to be carried out during the currency of contract :-

- (a) All the items supplied and material used for their installation and commissioning of the said electrical items as mentioned in part-II of the RFP above at the MMU Building premises and other allied jobs whatsoever may be needed for satisfactory completion of work shall be of good quality/brand with ISI mark and safe to use as per approved make.
- (b) All the items and their connected accessories, wires, joints will be as per IS norms specified by BIS and during the course of work and in case of any misuse/mishandling by any worker or manpower deployed by the selected contractor, causing any damage/fault or snag, the same will be restored/repaired/replaced by him, as the case may be.
- (c) The Upkeep and Clean-up of the complete infrastructure while carrying out the work shall be carried out every morning and evening so as to avoid any spreading of waste material/items etc.
- (d) The Cleaning Process will be carried out by using the mechanical/electrical devices as far as possible by the experienced staff during the installation and commissioning period by the selected agency.
- (e) If the performance of the selected service Agency is not found satisfactory, FSSAI reserves the right to cancel the contract unilaterally at any stage and the selected Agency will not be entitled to any claim of damage, compensation etc.
- (f) The actual date of commencement of work will be reckoned from the date of signing of the Agreement/acceptance of work order.
- (g) The Selected Agency would indemnify FSSAI against any loss of property or life or any kind of accident, fire etc during the execution of the contract.
- (h) The bidder shall include in the bid for the provision of all labour, materials, tools, supplies, equipment, services, facilities, supervision, administration, works contract tax, licenses, permits, insurances, bonds and any other tax/levy as may be applicable, incidentals and all other things necessary to perform and incidental to the performance of the work in accordance with the contract documents to the satisfaction of the Empanelled Experts/Consultants and FSSAI.

Statutory Conditions of the Contract(Applicable in case of Successful Bidder)

1. The contractor shall be responsible for all commissions and omissions on part of work force engaged for the purpose of execution of work. The FSSAI shall not be responsible in any manner whatsoever, in matter of injury/death/health etc. of the contractor's employees deployed for performing the job under the award.
2. The contractor shall be solely responsible to comply with all statutory security requirements in respect of manpower engaged and FSSAI shall not be a party to any dispute arising out of such deployment by the contractor.
3. The work force deployed by the contractor under this contract shall be the employee of the contractor and in no circumstance shall have any claim of employment with the FSSAI.
4. **Affidavit.** An affidavit (on e-stamp paper of Rs. 10/-) is required to be submitted by the successful bidder that the persons employed by the contractor for the outsourcing in relation to the conduct of the proposed work/services be the employees of the bidder for all the intents and purposes and, in no case shall be a relationship of employer-employee between the said persons and the FSSAI shall accrue explicitly and implicitly and the bidder shall be solely responsible for providing all the statutory benefit to the personnel employed by him. The affidavit should also contain a declaration that bidder shall be responsible to adhere to the provisions of Workmen's Compensation Act-1923, Industrial Disputes Act-1947, Minimum Wages Act-1936, 1948 or any other applicable Acts or Enactments in case of injury or death of any of his workers while at work or otherwise due to contractors directions/any other job. The affidavit should also contain a declaration that the bidder shall take care of all other statutory liabilities& obligations as well in the most sincere manner and shall solely be responsible for the same.

Part V – Evaluation Criteria & Price Bid issues

1. **Evaluation Criteria**
 - (a) Only those Bids will be evaluated which are found to be fulfilling the eligibility and qualifying requirements of the Tender Document.
 - (b) The technical bids be supported by documentary proof of technically qualifying laid down criteria. For commercial bids, the offers should be restricted to only commercial/price aspects. The rates per unit as per items/qty mentioned in Price Bid Format and the total cost for the entire work scope as mentioned in Tender document be quoted as per the format attached.
 - (c) The Lowest Bid will be decided upon the lowest price quoted by the particular bidder as per the Commercial/Price Bid Performa Annexed to this Tender document. The ultimate cost to the FSSAI would be the deciding factor for ranking of bids but not the sole criteria for selection of bidder/award of work as in case of narrow margin or meager difference, the weight-age will be given to MSME registered unit. **All columns/guidelines of the Commercial/Price Bids shall be filled in by the bidder and no column should be left blank.**
 - (d) The Bidders are also required to spell out the rates of each and every item, services and applicable GST or any other applicable levy/tax etc in unambiguous terms; otherwise their offers will be considered that it includes all applicable duties

and taxes. In the absence of any such stipulation it will be presumed that the prices quoted are firm and fixed and no claim on account of such duties will be entertained after the opening of Tenders. If a Bidder chooses to quote a price inclusive of any duty/tax and does not confirm/clarify clearly that it is inclusive of such duty/tax so included is firm and final, he should clearly indicate the rate of such duty/tax and quantum of such duty/tax included in the price. In the absence of any tax indication it will be presumed that the prices are inclusive of applicable taxes/duties.

(e) If there is a discrepancy between the unit price and the total price that is obtained by multiplying the unit price and quantity, the unit price will prevail and the total price will be corrected wherever required. If there is a discrepancy between words and figures, the amount in words will prevail for calculation of price.

(f) The Lowest Acceptable Bid will be considered further for placement of contract /Supply Order after complete clarification and price negotiations as decided by the FSSAI.

2. Bid documents may be submitted in the agency's letter head/Covering letter containing the following documents: -

Annexure – 1	:	Tender Form along with Bid Security Declaration
Annexure – 2	:	Bidder's profile
Annexure – 3	:	Financial Status
Annexure – 4	:	Letter of authority
Annexure – 5	:	Financial Bid
Annexure - 6	:	Performance Security
Annexure – 7	:	Check List for Bidders

3. With a view to assist the prospective bidders in formulation of their quotes, the following are enclosed :-

- | | | |
|-----|---|-------------------------------------|
| (a) | Price Bid Format | ...Annexure - 5 |
| (b) | Tender Form, Bidders' Profile, Financial Status,
Letter of Authority, Performance Guarantee/Security Format
and Checklist | ...Annexures-I
to IV, VI and VII |

Director (General Administration)
Food Safety and Standards Authority of India

Encls: Annexures 1 to 7

Tender Form

To,

The Dir (GA)
Food Safety and Standard Authority of India
Ministry of Health & Model/alike Welfare,
FDA Bhawan, Kotla Road,
New Delhi-110002

Ref.	Your	Tender	No.
_____	_____	_____	dated

We, the undersigned have examined the above Tender Document, No. _____, dated _____ (if any), for carrying out the work relating to supply, installation and commissioning of Electrical Items viz LT Panels, UPS etc as mentioned in scope of work in tender document in conformity with your above referred document.

If our Tender is accepted, we undertake to perform the services as mentioned above.

We agree to keep our Tender valid for acceptance as required in the Tender document or for subsequently extended period, if any agreed to by us. We also accordingly confirm to abide by this Tender up to the aforesaid period and this Tender may be accepted any time before the expiry of the aforesaid period. We further confirm that, until a formal contract is executed, this Tender read with your written acceptance thereof within the aforesaid period shall constitute a binding contract between us.

We further understand that you are not bound to accept the lowest or any Tender you may receive against your above-referred Tender enquiry.

We confirm that we do not stand deregistered/banned/blacklisted by any Central/State Government Departments/offices.

Brief of court/legal cases pending, if any, are following:

We confirm that we fully agree to the terms and conditions specified in above mentioned Tender document, including amendments/corrigendum if any.

(Signature with date)
(Name and designation) Duly authorised to sign Tender for and on behalf of bidder
with company seal

BID SECURITY DECLARATION

No.....

Date.....

To

Director (GA) (hereinafter called "The Owner")
FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA

Ref.: Tender No., dated

I, have been authorized by M/s to furnish the bid for your tender for Supply, Installation and Commissioning of Electrical Items and I am aware that the firm will be suspended by 10 years if I withdraw/modify the bid or if I fail to sign and honor the contract as per the tender documents.

Stamp & Sign of Bidder

Annexure - 2

BIDDER'S PROFILE:

1.	Name of firm:	
2.	Bidder's name	
3.	Registered office address	
4.	Correspondence address	
5.	Telephone: Office – Residence Mobile No.	
6.	E-mail address & website	
7.	Tele-fax Number	
8.	VAT No.	
9.	PAN Number	
10.	STRUCTURE AND ORGANIZATION The applicant is (a) an individual (b) a proprietary firm (c) a firm in partnership (d) a Limited Company or Corporation. (Please attach attested copies of documents of registration / incorporation of your firm)	

I / We hereby declare that the information furnished above is true and correct.

Place:

Date:

Signature of Bidder / Authorized signatory

.....
Name of the Bidder

.....

(Seal of the Bidder)

FINANCIAL STATUS**Name of the Bidder**

Description	Financial Years		
	2017-18	2018-19	2019-20
Annual Turnover			
Net Worth			
Current Assets			
Current Liabilities			
Total Revenues			
Profit Before Tax			
Profit After Tax			

1. Attach the copies of financial statements, duly certified, including for the last three Financial Years as indicated above.
2. All such documents reflect the financial situation of the bidder and not sister or parent companies.

SIGNATURE OF THE BIDDER WITH SEAL AND DATE

LETTER OF AUTHORITY

PROFORMA FOR LETTER OF AUTHORITY FOR ATTENDING MEETING.

No.

Date:

Director (GA),
FDA Bhawan, 3rd floor,
Kotla Road,
New Delhi-110002

Dear Sir,

We _____ hereby authorize following representative(s) to attend Technical bid opening & Price bid opening and for any other correspondence and communication against above Bid Document:

- 1) Name & Designation _____ Signature
- 2) Name & Designation _____ Signature

We confirm that we shall be bound by all commitments made by aforementioned authorised representative(s).

Yours faithfully,

Signature

Name & Designation

For and on behalf of

Note: This letter of authority should be issued by the bidder in writing & duly signed by a person competent and or having the power of attorney to bind the bidder. Not more than two persons are permitted to attend Technical bid and/or Price bid opening.

Price-Bid**INVITING BIDS FOR SUPPLY, INSTALLATION AND COMMISSIONING OF ELECTRICAL ITEMS FOR FSSAI HQ, NEW DELHI -110002**

S. No.	Description	Unit UoM	Qty.	Unit Rate (in Rs.)	Total Amount (in Rs.)
1	LT Panel (Approved Make: Syspro Electro Controls, Kanishka Power Control)				
	SITC of factory fabricated cubicle type floor/wall mounted panel made out of 2.0/1.6 mm CRCA sheet. Indoor duty, dust proof, vermin proof, front operated, top/bottom cable entry, electrical panel fabricated as per specifications laid in this document and will be complete with the main and auxiliary bus bars, control wiring, interconnection, earth bus and will be powder coated finish with 50 micron thickness. The panel shall use all breakers suitable for 415 V AC, 3 phase, 50 Hz, 3 phase 4 wire supply system. The Panel will be made as per detailed specifications & drawings forming part of this document.				
	Makes of Switchgear: MCCB - L&T, Contactor - L&T, MCB - L&T, Capacitor - L&T, Meter - Conzerv, APFC Relay - Sigma, CT - Indotech, Selector Switch - Salzer, ELR CBCT - Minilec, LED Indicating Light - Esbee, COS - HPL/Socomec.				
A	Power Receiving Panel	Nos	1		
	1No. 630A 4P MCCB 36kA (Ics=Icu 100%) with Thermal Magnetic Release to provide Overload and Short Circuit Protection.				
	1Set Phase Indicating Light R,Y,B with control 6A SP MCB				
	1No. 600/5A C11.0 CT for APFC				
	1Set Earth Leakage Relay 0-300mA with CBCT, control 6A SP MCB				
	1No. Shunt Release				
	Terminal to receive upto 1 No 4C x 185 sq.mm. LT XLPE Aluminium Armoured Cables				
	For Power Receiving Panel as described above				
B	Servo By-Pass Panel	Nos	1		
	2No. 630A 4P on-load changeover switch				
	Terminal to receive upto 1 No 4C x 185 sq.mm. LT XLPE Aluminum Armoured Cables				
	For servo By-Pass Panel as described above				
C	80KVAR Capacitor Panel	Nos	1		

	1No. 200A 3P MCCB 36kA (Ics=Icu 100%) with Thermal Magnetic Release to provide Overload and Short Circuit Protection.				
	1Set Phase Indicating Light R,Y,B with control 6A SP MCB				
	1No. Digital Ammeter with ammeter selector switch				
	3Nos. Metering class CT 200/5A				
	1No. 8 Step Automatic Power Factor Intelligent Monitoring Relay to sense and monitor the system power factor and provide impulses for operation of sequential capacitor circuits.				
	1 Set of 250A, 50Hz., TPN Aluminium Busbar having a maximum current density of 1 amp per sq mm suitable to with stand symmetrical fault level of 50 kA at 415 volts. insulated with heat shrinkable coloured PVC sleeves & clip on shrouds for joints.				
	CAPACITOR BANKS				
	1 No. 2kVAr Capacitor Bank each complete with				
	1 No. 10A TP MCB 10KA C-Curve				
	1 No. 12A AC-3 duty Contactor for Automatic switching of 2kVAr Capacitor Bank.				
	Indicating Lamp for Capacitor ON Indication.				
	Auto / Manual Selector Switch for Manual operation of Capacitors.				
	1 No. 2 kVAr MPP Capacitor Cylindrical type with discharge resistor				
	1 No. 3kVAr Capacitor Bank each complete with				
	1 No. 16A TP MCB 10KA C-Curve				
	1 No. 18A AC-3 duty Contactor for Automatic switching of 3kVAr Capacitor Bank.				
	Indicating Lamp for Capacitor ON Indication.				
	Auto / Manual Selector Switch for Manual operation of Capacitors.				
	1 No. 3 kVAr MPP Capacitor Cylindrical type with discharge resistor				
	1 No. 5kVAr Capacitor Bank each complete with				
	1 No. 25A TP MCB 10KA C-Curve				
	1 No. 25A AC-3 duty Contactor for Automatic switching of 5kVAr Capacitor Bank.				
	Indicating Lamp for Capacitor ON Indication.				
	Auto / Manual Selector Switch for Manual operation of Capacitors.				
	1 No. 5 kVAr MPP Capacitor Cylindrical type with discharge resistor				
	1 No. 10kVAr Capacitor Bank each complete with				
	1 No. 32A TP MCB 10KA C-Curve				
	1 No. 32A AC-3 duty Contactor for Automatic switching of 10kVAr Capacitor Bank.				
	Indicating Lamp for Capacitor ON Indication.				
	Auto / Manual Selector Switch for Manual operation of Capacitors.				
	1 No. 10 kVAr MPP Capacitor Cylindrical type with discharge resistor				
	1 No. 15kVAr Capacitor Bank each complete with				
	1 No. 40A TP MCB 10KA C-Curve				
	1 No. 40A AC-3 duty Contactor for Automatic				

	switching of 15kVAr Capacitor Bank.				
	Indicating Lamp for Capacitor ON Indication.				
	Auto / Manual Selector Switch for Manual operation of Capacitors.				
	1 No. 15 kVAr MPP Capacitor Cylindrical type with discharge resistor				
	1 No. 20kVAr Capacitor Bank each complete with				
	1 No. 63A TP MCB 10KA C-Curve				
	1 No. 50A AC-3 duty Contactor for Automatic switching of 20kVAr Capacitor Bank.				
	Indicating Lamp for Capacitor ON Indication.				
	Auto / Manual Selector Switch for Manual operation of Capacitors.				
	1 No. 20 kVAr MPP Capacitor Cylindrical type with discharge resistor				
	1 No. 25kVAr Capacitor Bank each complete with				
	1 No. 63A TP MCB 10KA C-Curve				
	1 No. 70A AC-3 duty Contactor for Automatic switching of 25kVAr Capacitor Bank.				
	Indicating Lamp for Capacitor ON Indication.				
	Auto / Manual Selector Switch for Manual operation of Capacitors.				
	1 No. 25 kVAr MPP Capacitor Cylindrical type with discharge resistor				
	For 80KVAR Capacitor panel as described above				
D	UPS Panel	Nos	1		
	Incomer				
	1No. 125A 4P MCCB 25kA (Ics=Icu 100%) with Thermal Magnetic Release to provide Overload and Short Circuit Protection. For UPS input supply				
	1Set Phase Indicating Light R,Y,B with control 6A SP MCB				
	1No. 125A 4P MCCB 25kA (Ics=Icu 100%) with Thermal Magnetic Release to provide Overload and Short Circuit Protection. For UPS output supply				
	1No. Digital Ammeter with ammeter selector switch				
	3Nos. Metering Class CT				
	1 Set of 150A, 50Hz., 4P Aluminium Busbar having a maximum current density of 1 amp per sq mm suitable to with stand symmetrical fault level of 50 kA at 415 volts. insulated with heat shrinkable coloured PVC sleeves & clip on shrouds for joints.				
	Outgoings				
	6Nos. 63A 4p MCB C-Curve 10KA provide overload and short circuit protection				
	For UPS panel as described above				
E	HVAC Panel (Outdoor type construcion)	Nos	1		
	Incomer				
	1No. 320A TPN MCCB 36kA (Ics=Icu 100%) with Thermal Magnetic Release to provide Overload and Short Circuit Protection.				
	1Set Phase Indicating Light R,Y,B with control 6A SP MCB				
	1No. Digital Ammeter with ammeter selector switch				

	3Nos. Metering Class CT				
	1No. Volt Meter with voltmeter selector switch				
	1 Set of 400A, 50Hz., TPN Aluminium Busbar having a maximum current density of 1 amp per sq mm suitable to with stand symmetrical fault level of 50 kA at 415 volts. insulated with heat shrinkable coloured PVC sleeves & clip on shrouds for joints.				
	Outgoings				
	1No. 160A 4P MCCB 36kA (Ics=Icu 100%) with Thermal Magnetic Release to provide Overload and Short Circuit Protection.				
	1Set of ELR 0-300mA with required CBCT and MCCB Shunt Release				
	4Nos. 100A 4P RCCB 100mA				
	For HVAC Panel outdoor as described above				
2	250KVA LT SERVO STABILIZER(Approved Make: Powerware (Sai Electricals) / Serval Electronics)	Nos	1		
	Supply, installation, testing and commissioning of LT Servo suitable for the followings:				
	Type of cooling :ONAN Qty. of Oil & make :As Per IS335 Supply of Oil :In vendors Scope Suitable for unbalanced supply unbalanced load- Yes Input Parameters : 340V - 400V - 460V Output Parameters : 400V = 230V Regulation Max - 1% from no load to full load Possible setting of output variation :+- 5% Duty Cycle Continuous Capacity : 250KVA Frequency (Hz) : 50-60Hz Type of Control : Solid State Operation :Indoor Wave from distortion : NIL Immune to load PF :Needed Operating Temp : 45 - 55' C AMBINET Correction Speed :10V/Sec Type :Fully Automatic Body Wheels : 4, Unidirectional Hunting Output over/low :No Surge Suppression :MOV (Metal Oxide Varistor or EqWinding (Metal) :Cu Core (Metal) : CRGO Efficiency (To be verified in factory du+B81ring inspection) :98 - 99% Over loading :10% for 1Hr Design and testing standards : As per IS9815				
	Protection Required When Input Supply or Output Voltage goes beyond limits : Over voltage, Under Voltage POT Free contacts to trip MCCB (MCCB not in your scope, but wiring at site in your scope) Period of Warrantee : Vendor to indicate Insulation : Not less than 5m ohms at 500V DV Humidity :Upto 95% RH				
	250KVA Servo Stabilizer as described above				

3	UPS (Approved Makes: EATON, Schneider, Vertin)				
	Supply, installation, testing and commissioning of microprocessor controlled 1 No. of 30 KVA with inbuilt isolation transformer at the input side UPS with 15 minutes(Minimum 17000 VAH) backup operating in standalone mode for 100% load, IGBT based rectifier to achieve input THDI <5% THDi (Linear load or non-linear load condition at rated input current). Normal True Online Double Conversion 94 % efficiency without transformer losses. UPS must be using PWM IGBT technology , 3 Phase input and 3 phase 380/400 V/415V output UPS system; and comprising of the following complete as required and as per specification: Warranty :- 1 year on UPS and 2 years on batteries	Set	1		
	Fully rated Rectifier cum charger unit and 100% rated Invertor unit Integrated in UPS module.				
	Fully rated Inbuilt static switch at the inverter output and 100% rated Inbuilt static switch at the static by-pass line integrated in UPS module.				
	Web-enabled Monitoring and Management through SNMP protocols for multi-OS environments. SNMP card should have gigabit speed and having cyber security certification .Environmental Monitoring probe kit should also be offered to monitor environmental parameters such as temperature and humidity and must Measure temperatures from 0°C to 70°C with an accuracy of ±2°C and relative humidity from 10% to 90% with an accuracy of ±5%				
	Event logging, data logging and action logging (with date, time, description of fault and event) and input / output waveform capturing.				
	Automated unattended shutdown of computers.				
	Local notification through audible alarm.				
	UPS OEM shall provide a monitoring software which should be able to command certain protective actions such a migration of virtual machines, controlled shutdown or disaster recovery relation actions. The software shall be compatible with third party information technologies solutions connector of VMWARE & CITRIX., Microsoft, Cisco, Nutanix, Open stack etc				
	Supply of open type MS open and top covered racks 30 KVA UPS system along with suitable interconnecting links & DC breaker as per specifications.				
4	LT Cable				
	Supplying, laying, testing and commissioning of following sizes of aluminium/copper conductor 11 KV grade armored insulated LT Cable including necessary cleats clamps etc. in cable trench/over head trays as required.				
	4 Core 185sqmm AL Arm XLPE Cable	RM	75		
	3.5 Core 95sqmm AL Arm XLPE Cable	RM	10		
	4 Core 25sqmm Cu Arm. Cable	RM	40		

	4 Core 16sqmm Cu Arm. Cable	RM	100		
	4 Core 10sqmm Cu Arm Cable	RM	100		
	1 Core 2.5sqmm Cu Flexible wire	RM	50		
5	LT Cable End Termination				
	Cable jointing/termination of the following PVC insulate aluminium/copper conductor armored cables of 11KV grade, including cost of all accessories like brass compression glands, cable crimping type sockets / lugs, insulation tapes, sealing compound etc. complete as required				
	4 Core 185sqmm AL Arm XLPE Cable	Nos	8		
	3.5 Core 95sqmm AL Arm XLPE Cable	Nos	2		
	4 Core 25sqmm Cu Arm. Cable	Nos	4		
	4 Core 16sqmm Cu Arm. Cable	Nos	4		
	4 Core 10sqmm Cu Arm Cable	Nos	8		
	1 Core 2.5sqmm Cu Flexible wire	Nos	4		
6	Cable Trays				
	Supply, erection, testing & commissioning of prefabricated 2 mm thick perforated type GI cable trays including tees/bends/crossing/educes/coupling to be laid in cable trench over head on wall or hanged from ceiling including supply of hanging rods/supporting brackets, clamps, hardwares complete with painting and welding of reinforcement of support as required.				
	450 x 50 x 2mm	RM	20		
	300 x 50 x 2mm	RM	10		
	150 x 50 x 2mm	RM	10		
7	Earthing				
	Supply & fixing of GI Chemical Gel earthing having 80 mm dia. 3 meter long electrode (excluding terminals) along with 50 Kgs of grounding back fill compound. It shall be complete with heavy duty weather proof environment friendly poly plastic earth pit chamber of auto-locking facility.	Nos.	2		
8	Earthing Strip				
	Supply and fixing of GI/bare copper wires and tapes electrolytic grade on surface or recessed in walls as called for including providing supports saddles clamps hardwares etc, The joints any where shall be tinned, lapped, soldered and then riveted complete as required:				
	25 x 6 mm GI Strip	RM	50		
	25 x 3 mm GI Strip	RM	50		
	GI Earth wire 8 SWG	RM	5		
	Total Amount (in Rs.)				
	Add : Applicable GST				
	Grand Total Amount (in Rs.) also write in words				

Signature of the Bidder

Performance Security**FORM OF BANK GUARANTEE FOR PERFORMANCE SECURITY**

(To be stamped in accordance with Indian Stamps Act)

1. THIS DEED of Guarantee made this day of _____ between _____ (Name of the Bank) (here in after called the “Bank”) of the one part and _____ (Name of the Department) (hereinafter called the “Department”) of the other part.
2. WHEREAS _____ (FSSAI, MoH&FW) has awarded the contract for supply, installation and commissioning of Electrical Items viz Panels, Stabilizer, UPS and connection accessories as mentioned in the work order at MMU Building premises, Kotla Road, New Delhi-110002 for Rs. _____ (Rupees in figures and words) (hereinafter called the “contract”) to M/s _____ (Name of the contractor (hereinafter called the “contractor”)).
3. AND WHEREAS THE Contractor is bound by the said Contract to submit to the Department a Performance Security for a total amount of Rs. _____ (Amount in figures and words).
4. NOW WE the Undersigned _____ (Name of the Bank) being fully authorized to sign and to incur obligations for and on behalf of and in the name of _____ (Full name of Bank), hereby declare that the said Bank will guarantee the Department the full amount of Rs. _____ (Amount in figures and words) as stated above.
5. After the Contractor has signed the afore mentioned contract with the Department, the Bank is engaged to pay the Department, any amount up to and inclusive of the aforementioned full amount upon written order from the Department to indemnify the Department for any liability of damage resulting from any defects or shortcomings of the Contractor or the debts he may have incurred to any parties involved in the Works under the Contract mentioned above, whether these defects or shortcomings or debts are actual or estimated or expected. The bank will deliver the money required by the Department immediately on demand without delay without reference to the Contractor and without the necessity of a previous notice of or judicial or administrative procedures and without it being necessary to prove to the Bank the liability of damages resulting from any defects of shortcomings or debts of the Contractor. The bank shall pay to the Department any money so demanded notwithstanding any dispute /disputes raised by the Contractor in any suit of proceedings pending before any Court, Tribunal or Arbitrator(s) relating thereto and the liability under this guarantee shall be absolute and unequivocal.

6. This Guarantee is valid for a period of _____ months from the date of signing. (The initial period for which this Guarantee will be valid must be for at least six months longer than the anticipated expiry date of the Contract period).
7. At any time during the period in which this Guarantee is still valid, if the Department agrees to grant a time of extension to the contractor or if the contractor fails to complete the works within the time of completion as stated in the contract, or fails to discharge himself of the liability or damage or debts as stated above, it is understood that the Bank will extend this Guarantee under the same conditions for the required time on demand by the Department and at the cost of the contractor.
8. The Guarantee hereinbefore contained shall not be affected by any change in the Constitution of the Bank of the contractor.
9. The Neglect of forbearance of the Department in enforcement of payment of any moneys, the payment there-of is intended to be hereby secured or the given of time by the Department for the payment hereof shall in no way relieve the Bank of their liability under this deed.
10. The expressions “the Department”, “the Bank” and “the Contractor” herein before used shall include their respective successors and assigns.

IN WITNESS whereof I/We of the bank has signed and sealed this guarantee on the _____ day of _____ (Month) _____ (Year) being herewith duly authorized.

For and on behalf of
the _____ Bank.

Signature of authorized Bank official

Name _____

Designation _____

I.D. No. _____

Stamp/ Seal of the Bank.

Signed, sealed and delivered for and on behalf of the Bank by the above named
_____ in the presence of :

Witness- 1

Signature _____

Name _____

Address _____

Witness- 2

Signature _____

Name _____

Address _____

CHECKLIST - FOR BIDDERS

S No.	Details	Yes / No	Remarks
01.	Bid Security Declaration in favour of Sr. Accounts Officer, FSSAI in lieu of EMD.		
02.	Tender Form : Annexure – 1		
03.	Tender document duly signed and stamped on each page.		
04.	Bidder Profile : Annexure – 2		
05.	Financial Status : Annexure – 3		
06.	Letter of Authority : Annexure – 4		
07.	Price-Bid : Annexure – 5		
08.	Power of attorney in favour of Signatory		
09.	Enclosed Xerox copy of PAN Card		
10.	Enclosed Xerox copy of GST Registration Certificate		
11.	Enclosed Xerox copy of CPWD registration certificate, if available		
12.	Attached the copies of the financial statements, including all related notes and income statement for the last three Financial years i.e. 2017-18, 2018-19 and 2019 –20.		
13.	Enclosed copy of work order / contract for at least 03 nos of jobs value of Rs.5 lakhs each or more or have done the job of 02 nos of contracts valuing Rs.8 lakhs each or more or 01 Nos of job valuing Rs.16 lakhs or more for similar nature of job.		

Note: Please note that in case if any of the documents mentioned in above is/are not enclosed, bid will be rejected summarily. **Also the above check list is indicative and bidders must see the eligible criteria mentioned in RFP before submitting bids.**

SIGNATURE OF BIDDER WITH SEAL AND DATE